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(b) and (c) During the initial years of operation, losses in projects of the size and type of HEG do arise on account of the Heavy investments and long gestation periods. To a certain extent, the losses can be attributed to slow build-up of production due to a combination of factors including deficiencies in management over these years and unsatisfactory industrial relations; the heavy burden of interest, depreciation and overheads have also contributed to the losses.

A number of steps have been and are being taken over a wide front to improve material management and production control. implement objective-oriented programmes and improve efficiency of management and productivity of workers. A Task Force has also been set up in the Ministry to review the performance of the Corporation at regular intervals. This has helped in identification of problems impeding production.

As a result of these measures, the performance of Heavy Engineering Corporation has shown a significant improvement during 1971-72 and is expected to improve considerably during the next two years.

## INDO-PAK TALKS

757. SHRI BHUPESH GUPTA: SHRI SITARAM KESRI: SHRI THILLAI VILLALAN SHRI K. KRISHNASWAMY:

Will the Minister of EXTERNAL AFF-AIRS be pleased to state:

- (a) whether it is a fact that Prime Minister ruled out the possibility of a summit meeting with Mr. Bhutto in the near future;
  - (b) if so, what are the reasons therefor;
- (c) whether negotiations are going on between the two Governments to draw the final line of control in Kashmir; and
- (d) what are the results of the negotiations?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (bj Further talks at the summit level between India and Pakistan depend on the full implementation of paragraphs 4 and 3 of Simla Agreement and Delhi Agreement, respectively, and, in particular, on the delineation of the line of control in Tammu and Kashmir resulting from the cease-fire of December 17, 1971 along its entire length.

to Questions

(c) and (d) A full statement on the negotiations for delineating the line of control in Tammu & Kashmir has already been made by the Minister of External Affairs in the House on 14th November, 1972.

## COMPULSORY INSURANCE FOR ARMED FORCES PERSONNEL

758. SHRI O. P. TYAGI: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government propose to bring all the officers and i a wans of the armed forces under the Compulsory Insurance Scheme financed by Government so that they may be able to settle themselves well at the time of retirement from the service; and
  - (b) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b) No, Sir. There is no such proposal under examination of Government. However, a draft scheme named "Army Insurance-cum-Savings Fund" for officers and personnel of the Army has been received by Government recently consideration.

## सेना एककों को नाम विया जाना

- 759. श्री ओउम् प्रकाश त्यागी : क्या रक्षा मन्त्री यह बताने की कृपा करेंगे कि:
- (क) भारत जैसे धर्मनिरपेक्ष तथा असां-प्रदायिक देश में सेना एककों के नाम जाति तथा राज्य के आधार पर रखे जाने के क्या कारण हैं ;
- (ख) क्या सरकार कथित प्रक्रिया को समाप्त करना चाहती है ; और
- (ग) यदि नहीं, तो उसके क्या कारण